

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:5084  
ANSWERED ON:25.08.2000  
EXPORT/TRADING HOUSES STATUS TO STATE CORPORATIONS  
SAVSHIBHAI MAKWANA

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether State Corporations nominated by the State Governments are being given status of export/trading houses;
- (b) if so, the details of such houses, State-wise;
- (c) the details of special incentives being given to these houses; and
- (d) the increase, in percentage of export after changing the status and the foreign exchange earned thereby?

**Answer**

MINISTER OF COMMERCE & INDUSTRY (SHRI MURASOLI MARAN)

(a) As per Para 12.8 of current EXIM Policy, with a view to encouraging participation of State Governments and Union Territories in export promotion, one state corporation nominated by the respective State Government /Union Territories can be recognized as an export house, even though the criterion for such recognition is not fulfilled by it . This benefit is available only for such period and in accordance with such terms and conditions as are specified from time to time.

(b) On the basis of available information, the State-wise details of such Export Houses are as under:-

State	Name of the Corporation
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Bihar	Bihar State Export Corporation,Ltd.,Bihar.
Nagaland	M/s. Nagaland Industrial Dev.Corporation Ltd., Nagaland.
Orissa	Orissa Small Industries Corporation Ltd., Orissa.
Kerala	M/s. Kerala State Industrial Enterprises Ltd., Kerala.
Andhra Pradesh	Andhra Pradesh State Trading Corporation Ltd., Hyderabad.
Assam	The Assam Industrial Development Corporation Ltd.,
Punjab	The Punjab Small Industries & Export Corporation Ltd.,

(c) These nominated Export Houses are given incentives on the same scale as is applicable to regular Export Houses who are accorded this status on the basis of their export performance.

(d) These corporations act as facilitator and promoter of exports and hence their own exports or the foreign exchange earning, if any, are not monitored by DGFT.